

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04-08-2020 AT 11.30 AM THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/427/IB/2020
PETITION NUMBER : CP/550/(IB)/2018
NAME OF THE PETITIONER(S) : C.RAMASUBRAMANIAM, LIQUIDATOR OF
M/S. SURANA CORPORATION LTD
NAME OF THE RESPONDENT(S) : SATCO TRADERS & ANOTHER
UNDER SECTION : SEC 60 (5) OF IBC 2016

ORDER

Counsel for the Applicant/Liquidator Mr. Vipin Warriar and Counsel
for the 1st Respondent Mr. S. Sathyanarayanan are present.

The Liquidator is directed to do due diligence of the property in the name
of the Corporate Debtor and file a legal opinion along with an affidavit
stating that the property in the name of the Corporate Debtor is valid and
enforceable.

List the matter on **24.08.2020** for further hearing.

-sd-

[S. VIJAYARAGHAVAN]
Member (Technical)

-sd-

[R. SUCHARITHA]
Member (Judicial)

vs